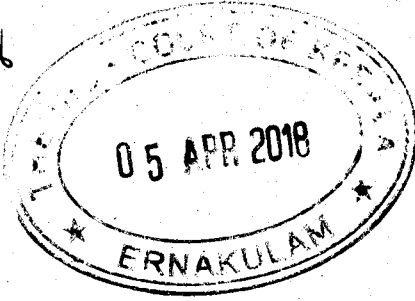


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The High Court of Kerala

Kochi- 682 031
Dated- 31.3.2018

Proceedings

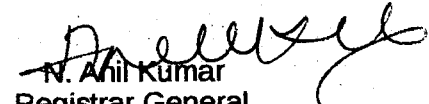
High Court establishment- appointment to the post of Protocol Officer- orders issued.

Read: 1.High Court proceedings No. A1- 111801/2014/A5 (1) of even date.
2.High Court O.M. No. A1- 111801/2014/A5 dated 13.3.2018.

Order No.A1- 111801/2014/A5 (2)

Sri.R.Ashok, Assistant Protocol Officer (H.G), High Court in the scale of pay of Rs.40500-85000 with compensatory allowance and special allowance @ Rs.500/- each per month is appointed by transfer as Protocol Officer, High Court in the scale of pay of Rs.77400-115200 with special allowance @ Rs.600/- per month w.e.f. 1.4.2018 F.N., vice Sri.S.Sreekumar, Protocol Officer, High Court relieved from service on the expiry of tenure of re-employment w.e.f. 31.3.2018 A.N., as per High Court proceedings read (1) above.

(By Order)


N. Anil Kumar
Registrar General

To

The Officers concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
The Sub Treasury Officer, Ernakulam.
The Director and Additional Director, Kerala Judicial Academy, Athani
The Joint Registrars, High Court
The Confidential Assistants to the Registrars and
the Additional Registrar(General Administration), High Court
The Finance Wing, High Court.
The G (Accounts- I & III) Sections, High Court
The I.T. Section, High Court(for publishing in the High Court Website)
All Sections, High Court.
The Kerala Judicial Academy, Athani.
The A1, A2, A3, A4 & A6 seats, High Court
The Administrative Records Section, High Court
The File/Stock File

Copy Submitted to:

The Honourable Judges